

DIVISION BENCH  
COURT - II

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/12(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> JULY 2024**

IN THE MATTER OF	RATAN KUMAR SANTUKA VS MAHESHWARY ISPAT LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

Mr. Chandan Mohata, Adv.

] For the Liquidator

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **17<sup>th</sup> September, 2024**.

**Anamitra Pal  
Court Officer**